

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1848
TO BE ANSWERED ON 6TH MARCH, 2020

SUBSIDY UNDER PDS

1848. SHRI MANAS RANJAN BHUNIA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Central Government is reducing subsidy on food and public distribution;
- (b) if so, the plan of Government thereto; and
- (c) the details of food subsidy in 2017-18, 2018-19 and 2019-20?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a)&(b): Department of Food & Public Distribution projects its food subsidy requirement to Ministry of Finance. Food Subsidy is provided to Decentralized Procurement (DCP) States and Food Corporation of India (FCI) as per funds allocated by Ministry of Finance.

Subsidy for DCP States is released based on quarter-wise distribution of foodgrains by the State concerned. For foodgrain deficit States, foodgrains are provided by FCI to meet requirement under National Food Safety Act (NFSA)/Other Welfare Schemes (OWS). Subsidy to FCI is released as per FCI's claims and allocation by Ministry of Finance.

(c): The details of Food Subsidy released during the Financial Years 2017-18, 2018-19 and 2019-20 is as below:

(Rs. in crore) (As on 28.02.2020)

Financial Year	Food Subsidy Released	
	FCI	States (decentralized procurement)
2017-18	101981.69**	38000.00
2018-19	140098***	31029.48
2019-20 As on 28.02.2020	119164.02****	32899.56

** Includes NSSF loan of Rs.40,000 crore to FCI

*** Includes NSSF loan of Rs. 70,000 crore to FCI

**** The Revised Estimate is Rs. 75000 crore subject to adjustment, as advised by Ministry of Finance.
